BAL PHARMA LIMITED

CIN: L85110KA1987PLC008368

Registered Office: #21&22, Bommasandra Industrial Area, Hosur Road, Bangalore- 560099 Ph:080-41379500/ Fax: 080-22354057
email: secretarial@balpharma.com, www.balpharma.com

NOTICE TO THE SHAREHOLDERS
SUB: TRANSFER OF EQUITY SHARES OF THE COMPANY TO THE DEMAT ACCOUNT OF THE IEPF AUTHORITY

This Notice is hereby given to the shareholders of the company pursuant to the provisions of sections 124 and 125 of the Companies Act, 2013 and Rules 6(3)(a) of the Investor Education and Protection Fund Authority (Accounting, Audit Transfer and Refund) Rules, 2016 ('the IEPF Rules') as amended from time to time.

In terms of the IEPF Rules, all shares in respect of which dividend has not been claimed or paid to the shareholders for the last seven consecutive years or more shall be transferred to the DEMAT Account of the IEPF Authority within 30 days from the due date of transfer.

The Concerned shareholders, holding shares in physical form and whose shares are liable to be transferred to the DEMAT Account of the IEPF Authority, may note that the Company would be issuing new share certificate(s) in lieu of Original Share Certificate(s) held by them for the purpose of transfer of share(s) to the DEMAT Account of the IEPF Authority and upon issue of such new share certificate(s), the original share certificate(s) registered in their name(s) will stand automatically cancelled and be deemed non-negotiable. It may however be noted that no such further action would be required in respect of shares held in dematerialized form.

Pursuant to the provisions of the IEPF Rules, the Company has sent individual notices to the latest available addresses of the shareholders whose dividends are lying unpaid/unclaimed for the last seven consecutive years or more, inter-alia, providing details of shares to be transferred to IEPF Authority.

Further in terms of Rule 6(3)(a) of the IEPF Rules, the Company has uploaded names of the shareholders, whose dividend has remained unpaid or unclaimed for seven consecutive years and whose shares are liable to get transferred to the DEMAT Account of the IEPF Authority along with their folio numbers or DP ID-Client ID on its website at www.balpharma.com for information and necessary action by the shareholders.

Shareholders may note that both the unclaimed dividend and the shares transferred to the IEPF Authority, including all benefits accruing on such shares, if any, can be claimed back after following the procedure prescribed in the IEPF Rules. The Shareholders may further note that the details uploaded by the Company on its website shall be deemed to be adequate notice for issue of new share certificate(s) by the company for the purpose of transfer of the shares to the DEMAT Account of the IEPF Authority.

The concerned shareholders are requested to claim their unpaid/unclaimed dividend amount(s) latest by 23rd December 2021. In case the Company does not receive claim for unpaid/unclaimed dividend supported by necessary documents from the concerned shareholders by 23rd December 2021, the company shall with a view to comply with the requirements of the IEPF Rules, initiate the process for transfer of shares to the DEMAT account of the IEPF Authority.

In case of any claims or queries, the shareholders may write to the Secretarial Department of the Company at Secretarial@balpharma.com or contact the Company's Registrars, TSR Darashaw Consultants Private Limited at C-101 1st Floor, 247 Park, Lal Bahadur Shastri Marg, Vikhroli West, Mumbai- 400 083. Tel No.: +91 22 6656 8484 Fax No.: +91 22 6656 8496 Email: csg-unit@tcplindia.co.in

For Bal Pharma Limited
Sd/-
Shailesh D Siroya
Managing Director

Date:23/11/2021
Place: Bengaluru

BEFORE THE REGIONAL DIRECTOR, SOUTH EAST REGION, HYDERABAD
Ministry of Corporate Affairs
In the matter of Section 14 of Companies Act, 2013 read with Rule 41 of the Companies (Incorporation) Rules 2014
AND
IN THE MATTER OF GENESIS IT INNOVATIONS LIMITED
CIN : U72200KA2000PLC026776
(a company registered under the Companies Act, 1956 and having its registered office at No. 17, 1st Main, Vasanth Nagar, Bangalore- 560052, Karnataka, India)
... Applicant

Notice is hereby given to the general public that the Applicant Company is intending to make an Application u/s. 14 of the Companies Act, 2013 read with aforesaid rules before Regional Director, South East Region, Hyderabad, and is desirous of converting into a private limited company in terms of the special resolution passed at the Annual General Meeting held on 22nd November 2021 to enable the company to give effect for such conversion.

Any person whose interest is likely to be affected by the proposed change/status of the company may deliver or cause to be delivered or send by registered post of his objections supported by an affidavit stating the nature of his interest and grounds of opposition to the concerned Regional Director at the address Regional Director (South East Region), Ministry of Corporate Affairs, 3rd Floor, Corporate Bhavan, Near Central Water Board, Bandlaguda, Thattiannaram Village, Hayathnagar Mandal, Nagole, Hyderabad-500 068, Telangana, within fourteen days from the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned above.

For **GENESIS IT INNOVATIONS LIMITED**
Sd/- Parthasarathy Madhiraju
Director
DIN : 02105365

Place: Bangalore
Date: 23.11.2021

Form No. INC-19
Notice
[Pursuant to rule 22 the Companies (Incorporation) Rules, 2014]

1. Notice is hereby given that in pursuance of sub-section (4)(ii) of section 8 of the Companies Act, 2013, an application has been made by M/s Centre For Education in Environmental Design to the Registrar of companies, Hyderabad for revocation of the licence issued to it U/S 8 of the companies Act,2013. After the cancellation of license the company will be required to add the word "Private Limited"to its name.
2. Principal objects of the company after the revocation of license as per the provisions u/s 8(4)(ii) of the companies Act,2013 shall be as follows::
   a. To promote, run and manage educational institutions for all kinds of studies ,research and training in architecture and allied arts and sciences.
   b. To train students in a wider a ray of disciplines, ranging from design and art to science and technology, with the focus on a trans-disciplinary approach to architecture empowering the students to design in a creative, responsible and purposeful manner.
   c. To expose the faculty and the student body to explore diverse sites and scales of engagement, from on-campus research enterprises to partnerships and associations with international Universities of repute in Architecture..
3. A copy of the draft memorandum and articles of the proposed company may be seen at H.No.6-3-597/A/12/A/6B, Banjara Avenue Venkartamana Colony, Khairatabad, Hyderabad-500004.
4. Notice is here by given that any person, firm, company, corporation or body corporate, objecting to this application may communicate such objection to the Registrar at Hyderabad within thirty days from the date of publication of this notice, by a letter addressed to The Registrar of Companies, Hyderabad, GSI Post, Tattiannaram, Corporate Bhawan, Bandlaguda, Nagole, Hyderabad, Telangana-500068 a copy of which shall be forwarded to in the Applicant at H.No.6-3-597/A/12/A/6B, Banjara Avenue Venkartamana Colony, Khairatabad, Hyderabad-500004.

Name(s)ofApplicant
For Centre For Education in Environmental Design
Sd/-VENKATARAMANA PEESAPATI
(DIRECTOR)

NATIONAL SEEDS CORPORATION LIMITED

(A Government of India Undertaking)
"An ISO 9001:2015 & ISO 14001:2015 Company"
REGIONAL OFFICE, 17-11,Tukaram Gate, Lalaguda, Secunderabad-500017.(TG)
PH: 040 -27731152, 27730635, Mail ID- rm.secunderabad@indiaseeds.com

E-TENDER NOTICE FOR ELECTRICAL WORK

E- Tenders are invited for **Supply, Installation, Testing & Commissioning of 250KVA substation inclusive all allied equipment & civil work along with Licenses from concern Departments at Area Office, NSC, Nandyal.** The Bid may be downloaded from NSC website https://indiaseeds.eproc.in. The last date for submission of Bids is **08.12.2021 at 02.00 P.M. and will be opened on same day at 02.30 P.M.** The detailed terms and conditions can be seen from tender schedule / website. Any changes will be placed only on NSC web-site.

No. Engg/Elect-NDL/NSC: HYD/21-22 **(A BRITTO)**
Date: 22.11.2021 **REGIONAL MANAGER**

बैंक ऑफ़ बड़ौदा Bank of Baroda

GAGANMAHAL BRANCH: #1-2-379, Sri Govind Dham Appt., Gaganmahal Road, Domalguda, Hyderabad-500029. Ph: 040-27635750/27677856. E-mail: dbgaga@bankofbaroda.com

E-AUCTION - SALE NOTICE FOR SALE OF IMMOVABALE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged/ charged to the Secured Creditor, **possession** of which has been taken by the Authorized Officer of **Bank of Baroda,** Secured Creditor, will be sold on **"As is where is", "As is what is", and "Whatever there is" on 23-12-2021** by public E-auction for recovery of theamounts mentioned there against due to **Bank of Baroda,** Secured Creditor with further interest, costs, Charges and expenses thereon as per details given below.

1 NAME AND ADDRESS OF BORROWER/S, GUARANTOR/S AND MORTGAGOR/S:

1) Mr. Mekala Chandrasekhar Yadav, R/o H.No.1-4-69, Flat No.103, Tara Mansion, Vasant Nagar Colony, Street No.8, Habsiguda, Hyderabad-500007. **2) Mrs. Mekala Pushpalatha Yadav,** R/o H.No.1-4-69, Flat No.103, Tara Mansion, Vasant Nagar Colony, Street No.8, Habsiguda, Hyderabad-500007.

Due to the Bank: Total dues to the Bank: Rs.47,19,997 (Rupees FortySeven lakhs Nineteen Thousand Nine Hundred and Ninety Seven Only) as on 31/10/2021 plus further interest, costs, charges and expenses thereon from 01/11/2021.

Schedule of the Property: All that the Residential Property bearing H.No.1-6-243/2/A, 1-6-243/2/A1/1 and 1-6-243/A/1/A admeasuring 191.41 Sq.Yds and common area of 13.82 Sq.Yds out of 27.64 Sq.Yds, total admeasuring 205.23 Sq.Yds situated at Mohan Nagar, Zamistanpur, Musheerabad, Hyderabad, **bounded by: On the North by:** H.No.1-6-243/4, **On the South by:** Common Passage and 20' wide Road and H. No.1-6-243/2, **On the East by:** Eastern portion of H. No.1-6-243/2/A, 1-6-243/2/A/1 and 1-6-243/2/A/1/A, **On the West by:** 10' wide Lane.

Reserve Price: Rs.71,28,000/-, EMD: Rs.7,12,800/-
Bid Incremental Amount: Rs.20,000/-

2 NAME AND ADDRESS OF BORROWER/S, GUARANTOR/S AND MORTGAGOR/S:

1) Mrs. Mekala Pushpalatha Yadav, R/o H No. 1-4-69 Flat no 103 Tara Mansion, Vasant Nagar Colony, Street No 8 Habsiguda, Hyderabad-500007. **2) Mrs. Sunkara Parvathi,** H.No.14-37, Nr. Gruhalakshmi Towers, P&T Colony Dilsukhnagar, Hyderabad-500060. **3) Mr. Mekala Chandrasekhar Yadav,** R/o H.No.1-4-69, Flat No.103, Tara Mansion, Vasant Nagar Colony, Street No.8, Habsiguda, Hyderabad-500007.

Due to the Bank: Total dues to the Bank: Rs.34,53,218 (Rupees Thirty Four lakhs Fifty Three Thousand Two Hundred and Eighteen Only) as on 31/10/2021 plus further interest, costs, charges and expenses thereon from 01/11/2021.

Schedule of the Property: All that the Residential Property bearing Flat no 103, in Ground Floor (i.e, above parking area) of Tara Mansion, admeasuring 980 Sft., plinth area (including common areas), together with undivided share of land admeasuring 43 SqYds out of total land admeasuring 323 Sqyds constructed on Western Half of Plot no 22, un Survey No.21, situated at VasantViharHabsiguda Uppal Mandal RR Dist, situated at VasantVihar, Habsiguda,under GHMC, Uppal Circle, Uppal, **bounded by: On the North by:** Road 21' wide, **On the South by:** Neighbors' Land, **On the East by:** Portion of Plot No.22, **On the West by:** Plot No.21.

Reserve Price: Rs.48,20,000/-, EMD: Rs.Rs.4,82,000/-
Bid Incremental Amount: Rs.20,000/-

Type of Possession : Symbolic **Known Encumbrances: NIL**

Date & time of Auction: 23-12-2021 From 02.00 PM to 06.00PM

Note: 1) For detailed terms and conditions of sale, please refer to the link provided in **https://www.bankofbaroda.in/e-auction.htm** of Secured creditor i.e. Bank's website, **https://ibapi.in**, and e-auction service provider website: **https://www.mstcecommerce.com**. The auction will be online e-auctioning through website **https://www.mstcecommerce.com** . Interest bidders are requested to register themselves with the MSTC portal and obtain login ID and Password.
2) The Intending Bidders shall contact the branch one day in advance of Date of Inspection, if they intend to inspect the property. **Contact Detail: Shri. Haricharan, Branch Manager, Gaganmahal Mobile: 7207486728.**

Date: 20-11-2021 **Sd/- (Shri. Siva Prasad) Authorized Officer**
Place: Hyderabad **Bank of Baroda**

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JOURNALISM OF COURAGE

Form INC-26
[Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014]
Before the Central Government (Regional Director) Southeast Region, Hyderabad
In the matter of Section 13(4) of the Companies Act, 2013 and Rule 30(5)(a) of the Companies (Incorporation) Rules, 2014
And
In the matter of **WIPRO VLSI DESIGN SERVICES INDIA PRIVATE LIMITED (Formerly known as Eximius Design India Private Limited)(CIN:U72200TG 2014 PTC095207)** having its registered office at Indiqube Ramky, First Floor, S. No. 136/2, 136/4, Mind Space Road, Gachibowli, Hyderabad, Rangareddi Telangana 500032
.... Petitioner

Notice is hereby given to the General Public that the Company proposes to make an application to the Central Government (Regional Director) under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the **Extraordinary General Meeting held on Monday, November 22, 2021** to enable the Company to change its Registered office from the **"State of Telangana"** to the **"State of Karnataka".**

Any person whose interest is likely to be affected by the proposed change of the registered office of the Company **may deliver either on the MCA-21 portal (www.mca. gov.in) by filing investor complaint form** or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, South East Region at the address **3rd Floor, Corporate Bhavan, Bandlaguda, Nagole, Tattiannaram Village, Hayat Nagar Mandal, Ranga Reddy District, Hyderabad-500068, Telangana, within fourteen days** from the date of publication of this notice with a copy to the applicant Company at its registered office at the address mentioned below:
Registered Office: Indiqube Ramky, First Floor, S. No. 136/2, 136/4, Mind Space Road, Gachibowli, Hyderabad, Rangareddi Telangana, 500032

For and on behalf of the Applicant
Wipro VLSI Design Services India Private Limited
(Formerly known as Eximius Design India Private Limited
Aparna Chandrasekhar Iyer
Director
DIN: 08378003

Date: 23-11-2021
Place: Bengaluru

E-AUCTION OF SEIZED CARS BY STATE BANK OF INDIA, RACPC-Gunfoundry

First Floor of SBI Gunfoundry Branch, Abids, Hyderabad - 500001
Ph:-040-24761306; Fax:- 040-24761307; Email :- sbi.20994@sbi.co.in;

E-Quotation are invited for E-auction of below mentioned cars of our borrowers in **"as it is where it is condition".** The borrowers defaulted in payment of EMI's, Bank has seized the cars and the same are being auctioned ONLINE on **04/12/2021.**

Sl. No.	Borrowers name A/c. Nos & Branch Names	Description of Cars, Regd. Nos. / Model / KM Runned	Reserve Price & EMD	Auction Time	Contact Nos. for Car Details
1	**Mr. Surya Prakash Kalyankar,** A/c. No. 35279974851 Branch : Chandrayangutta	Chevrolet Enjoy LS TCDI BSIV / **TS11UA5675**-2015 / Diesel / Not Working	**Rs.64,000/-** / Rs.6,400/-	1.00 PM to 2.00 PM	Tarakaram 7989925541 8019422111
2	**Mr. Ravela Rakesh** A/c. No. 36694023974 Branch : Chandrayangutta	Mahindra XUV 500R FWD W10 / **TS10EL0888**-2017 / Diesel / 117700 KM	**Rs.9,60,000/-** / Rs.96,000/-	1.00 PM to 2.00 PM	Tarakaram 7989925541 8019422111
3	**Mr. Srikanth Redda Potta** A/c. No. 39414746905 Branch : Edi Bazar	Maruti Alto LXI CNG 0.8L 5MT BSIV /**TS07HG8844** 2020 /CNG Petrol/ 6788 Kms	**Rs.2,98,000/-** / Rs.29,800/-	1.00 PM to 2.00 PM	Tarakaram 7989925541 8019422111
4	**Mr. Bongunoori Sudarshan Reddy,** A/c. No. 36485477531 Branch : Chandrayangutta	Chevrolet Enjoy LTZ TCDI BSIV / **TS08UD2722**-2017 / Diesel / 191535 Kms	**Rs.1,40,000/-** / Rs.14,000/-	1.00 PM to 2.00 PM	JTR Infra Solutions 9912109999

Terms and conditions of e-auction: **(1)** E-auction is being held on "AS IS WHERE IS BASIS" and will be conducted "ON-LINE". The auction will be conducted through the Bank's approved service provider M/s. C1 India Pvt. Ltd., BM Gandhi (9700333933) at the web portal https://www.bankeauctions.com. E-auction Tender Document containing online e-auction bid form (Annexure-II, Annexure-III), Declaration, General Terms and conditions of online auction sale are available in https://www.bankeauctions.com. **(2)** To the best of knowledge and information of the Authorized Officer, there is no encumbrance on the movable properties. However, the intending bidders should make their own independent enquiries regarding the encumbrances, title of the movable property/ies put on auction and claims/rights/dues/ affecting the movable property, prior to submitting the bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The movable property is being sold with all the existing and future encumbrances whether known or unknown to the bank. The authorized Officer / Secured Creditor shall not be responsible in any way for any third party claims / rights / dues. **(3)** The EMD amount of the reserve price shall be payable only through Demand Draft infavour of AGM RACPC-SBI Gunfoundry, on or before 4 PM on 02.12.2021. The successful bidder has to pay the remaining amount along with the applicable GST on the sale price immediately after auction on the same day to the above mentioned account, otherwise EMD amount already paid will be forfeited and the bank will be at liberty to conduct re-auction of the movable property. **(4)** The sale shall be subject to rules / conditions prescribed by the bank, and the Bank reserves the right to accept or reject any / all offers without assigning any reasons therefore. **(5)** RC will be provided to successful bidder in due course of time by applying for fresh RC in RTA after payment of the total bid amount. However sale certificate will be provided immediately. **(6)** Cars will be displayed at SBI, AO Premises, RP Road, Patny Centre, Secunderabad-500003 from 30.11.2021 to 02.12.2021 **(7)** Bid increment will be Rs.2000/- for reserve price upto Rs.5,00,000/-, Rs.5000/- for reserve price above Rs.5,00,000/- **(8)** Duration of auction will be one hour with unlimited extension of 5 minutes each. **(9)** Date and time for submission / uploading of request of participation / KYC documents / proof of EMD payment etc.: **before 4 P.M on 02.12.2021.**

Date : 22.11.2021. Sd/- Asst. General Manager

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF ABHIRAMA STEELS LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	**ABHIRAMA STEELS LIMITED**
2.	Date of Incorporation Of Corporate Debtor	29/05/2008
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	ROC - Hyderabad
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U27107TG2008PLC059409
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Sy. No. 272/1, Chityal Village Pargi Mandal, Vikarabad Dist., Hyderabad, Rangareddy TG 501501 IN
6.	Insolvency commencement date in respect of corporate debtor	Date of order is 16/11/2021 (Order made available on 22/11/2021)
7.	Estimated date of closure of insolvency resolution process	20/05/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Maruti Venkata Subba Rao Poluri IBBI/IPA-002/IP-N00924/2019-2020/13001
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1-7-12, Flat No. 408, Chippendale Apartments, Golkonda x roads,Musheerabad, back side, N B K Estate,Hyderabad, TG - 500020. **cssubbarao@gmail.com**
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	Flat No. 301, Chapa's Prashanthi Niketan,Street No. 4, H.No. 1-10-17, Ashok Nagar Circle, Ashok Nagar, Hyderabad - 500020 **ip.abhiramasteels@gmail.com**
11.	Last date for submission of claims	05/12/2021
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://ibbi.gov.in/home/downloads Physical Address: As given in Col. 10 above.

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the ABHIRAMA STEELS LIMITED on 16/11/2021 (Order made available on 22/11/2021).
The creditors of ABHIRAMA STEELS LIMITED are hereby called upon to submit their claims with proof on or before 05/12/2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (Not Applicable) in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Date : 23/11/2021
Place: Hyderabad

Name and Signature of Interim Resolution Professional:
sd/-Maruti Venkata Subba Rao Poluri
Interim Resolution Professional
IBBI/IPA-002/IP-N00924/2019-2020/13001

STATE BANK OF INDIA

SME CENTRE, SECUNDERABAD, PATNY CENTRE,SECUNDERABAD - 500003
Ph: 040 27883524, Email: sbi.05015@sbi.co.in

PUBLIC NOTICE FOR E-AUCTION OF VEHICLES SALE
LAST DATE & TIME OF SUBMISSION OF EMD AND DOCUMENTS 26.11.2021 5.00 P.M
E-AUCTION SALE NOTICE

Quotations are invited for E-Auction of below mentioned Cars of our borrowers on **29.11.2021** in "**as it is where it is"** condition. These Vehicles have been financed by various branches linked to **SME CENTRE** Secunderabad, and as the borrowers' defaulted in payment of EMI's, Bank has seized the cars and the same are being auctioned **ONLINE** on the date given below.

Sl No	A/c No. & Name	VEHICLE PARTICULARS	Reserve Price & EMD	Auction Time	Contact No.
1.	Parepalli Anand Mohan 62475839704	Chevrolet Enjoy LS TCDI – 2016 TS09UA9468 KM: 209220	Rs.1,04,401/- EMD-11000/-	10.30AM 11.00AM	VENKATESHWARA ASSOCIATES 8555875511
2.	Bhukya Ramesh 38010525221	Maruti Tour S – 2018 TS28T9082 KM: 86662	Rs.3,50,000/- EMD-35000/-	10.30AM 11.00AM	MITHRA ASSOCIATION 9502960779
3.	Ambothu Shiva Kumar 36103185308	Toyota Etios (GD) 2016 TS08UB9903 KM: 266141	Rs.2,67,325/- EMD.27000/-	11.00AM 11.30AM	8688342794 9390055345 BALAJI INFR SOLUTIONS
4.	Daki Raju 36714595615	Hyundai Xcent -2017 TS10UB0156 KM: 131518	Rs.2,20,000/- EMD-22000/-	11.00AM 11.30AM	8688342794 9390055345 BALAJI INFR SOLUTIONS
5.	Pulligilla Yakaiah 38476252648	Hyundai Xcent – 2019 TS03UC6173 KM: 93610	Rs.3,60,000/- EMD-36000/-	11.30AM 12NOON	8688342794 9390055345 BALAJI INFR SOLUTIONS
6.	Burugu Yadagiri 39062030514	Maruti Tour S – 2019 TS08UH3547 KM: 49431	Rs.4,40,000/- EMD-44000/-	11.30AM 12NOON	8688342794 9390055345 BALAJI INFR SOLUTIONS
7	Abdul Saleem 62489008795	Hyundai Xcent – 2016 TS09UB1317 KM: 154271	Rs.2,00,000/- EMD-20000/-	12NOON 12.30PM	8688342794 9390055345 BALAJI INFR SOLUTIONS
8.	Eranala Prabhakar 35752264628	Maruti Ritz LDI – 2016 TS08UA6857 KM: 231839	Rs.1,50,000/- EMD-15000/-	12NOON 12.30PM	JTR 8886880888
9.	Palle Raju 38381604621	Maruti Tour S – 2019 TS31T6182 KM: 58926	Rs.4,20,000/- EMD-42000/-	12.30PM 01.00PM	JTR 8886880888
10.	Motta Bhanu Prakash 38567414165	Maruti Tour S – 2019 TS31T6579 KM:	Rs.3,00,000/- EMD-30000/-	12.30PM 01.00PM	JTR 8886880888
11.	K. Peda Saidaiah 38477844167	Hyundai Xcent Prime T+– 2019 TS05UD7315 KM: 66710	Rs.3,40,000/- EMD-34000/-	01.00PM 01.30PM	ASA ASSOCIATES 9052252234
12.	Edira Yadaiah 38090124610	Maruti Tour S – 2018 TS07UH3943 KM: 118463	Rs.3,50,000/- EMD-35000/-	01.00PM 01.30PM	ASA ASSOCIATES 9052252234
13.	Chatla Surender 35874335342	Mahindra Verito – 2016 TS09UA8891 KM: 181035	Rs1,60,000/- EMD.16000/-	01.30PM 02.00PM	LEGAL ASSOCIATES 8978617861
14	Alimineti Upender 38132743069	Maruti Tour S – 2018 TS08UF6800 KM: 107207	Rs.3,40,000/- EMD.34000/-	01.30PM 02.00PM	LEGAL ASSOCIATES 8978617861
15	Dommata Mahendar 38466195758	Maruti Tour S – 2019 TS36T6906 KM: 81653	Rs.3,90,000/- EMD.39000/-	02.00PM 02.30PM	LEGAL ASSOCIATES 8978617861
16	Mamilolla Srinivasulu 38464133306	Maruti Tour S – 2019 TS31T6309 KM: 70601	Rs.3,80,000/- EMD.38000/-	02.00PM 02.30PM	LEGAL ASSOCIATES 8978617861
17	Manjula Lakakula 62491758972	Maruti swift dzire Tour – 2016 TS07UE1547 KM: 100892	Rs.1,80,000/- EMD.18000/-	02.00PM 02.30PM	LEGAL ASSOCIATES 8978617861

Terms and Conditions of E-Auction: (1) E-auction is being held on **29.11.2021** in "**AS IS WHERE IS BASIS**" and will be conducted "ONLINE". The auction will be conducted through the Bank's approved service provider M/s.C1 India Pvt. Ltd., at the web portal https://www.bankeauctions.com. E-auction Tender Document containing online e-auction bid form (Annexure-II, Annexure-III), Declaration, General Terms and conditions of online auction sale are available in https://www.bankeauction.com (2) To the best of knowledge and information of the Authorized Officer, there is no encumbrance on the movable properties. However, the intending bidders should make their own independent enquires regarding the encumbrances title of the movable property/ies put on auction and claims/right/dues/ affecting the movable property, prior to submitting the bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The authorized Officer / Secured Creditor shall not be responsible in any way for any third party claims / right / dues, (3) the EMD at 10% of reserve price shall be payable through DEMAND DRAFT (DD) in the name of **AGM SMEC SECUNDERABAD** on or before **5 PM on 26/11/2021.** The successful bidder has to pay the remaining amount immediately after auction on the same day to the above mention account, otherwise EMD amount already paid will be forfeited and the bank will be at liberty to conduct re-auction of the movable property. (4) The sale shall be subject to rules / conditions prescribed by the bank and the Bank reserves the right to accept or reject any / all offers without assigning any reasons therefore. (5) RC will be provided to successful bidder in due course of time by applying for fresh RC in RTA after paying of the total bid amount. However sale certificate will be provided immediately. (6) Vehicles will be displayed at **SBI, SME CENTRE, PATNY CENTRE, SECUNDERABAD**, Building back parking place,from **24.11.2021 to 26.11.2021** (7) Bid increment will be Rs. 2000/- for reserve price up to Rs. 5,00,000/- & 5000/- for reserve price above Rs. 5,00,000/- (8) Duration of auction will be half an hour with unlimited extension of 5 minutes each, (9) Date and time for submission / uploading of request of participation / KYC documents / proof of EMD payment etc: before. **5.00 P.M on 26/11/2021**.

Date: 22.11.2021 **Sd/-Authorised Officer,**
Place: Secunderabad. **State Bank of India**

पंजाब नैशनल बैंक punjab national

CIRCLE SASTRA, Secunderabad Circle, 103, Door No. 8-2-248/A, Maharshi House, Road No.3, Banjara Hills, Hyderabad-500034. Ph No-040-23147032, Fax-040-23351191 Email: cs8313@pnb.co.in

POSSESSION NOTICE (For Immovable Property)

Whereas, **Punjab National Bank** through its Authorised Officer under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under Section 13 read with the Security Interest (Enforcement) Rules, 2002, issued demand notice/s on the dates mentioned against each account calling upon the respective borrower/s to repay the amount as mentioned against each account within **60 days** from the date of notice(s)/ date of receipt of the said notice(s).
The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has **taken possession** of the property described herein below in exercise of powers conferred on him under sub-section (4) of Section 13 of Act read with Rule 8 of the Security Interest Enforcement) Rules, 2002 .
The borrower's / guarantor' s /mortgagor's attention is invited to provisions of sub - section (8) of section 13 of the Act in respect of time available to redeem the secured assets
The borrower/s in particular and the public in general is hereby cautioned not to deal with the property/ies and any dealing with the property/ies will be subject to the charge of **Punjab National Bank** for the amounts and interest thereon.

S. No.	Name of the Branch	Name of the Account	Name of the borrower (Owner of the property)	Description of the property mortgaged	Date of demand notice	Date of possession notice affixed	Amount Outstanding as on the date of demand notice
1	MG Road	Shri. Pilidindi Srinivas Rao & Smt. Pilidindi Rama Lakshmi	Shri. Pilidindi Srinivas Rao	Al that House Property at H No 5-226/1B, with a Plinth Area: 1100 Sq.ft., RCC, on Plot No 7, admeasuring 169 Sq.Yds. or 141.28 Sq.mtrs. in Survey No.171, Chandranagar situated at Qutbullapur Village, Quthbullapur Mandal under GHMC Circle, Quthbullapur, Rangareddy Dist., Sub-District- Quthbullapur and **bounded by: North:** House on Plot No 7/Part, **South:** House on Plot No.8, **East:** House on Plot No 171/B Part, **West:** 20 Feet Road.	05.06.2021	17.11.2021	**Rs.46,39,257.89** with further interest, penal interest, charges etc.
2	Secunderabad	M/s. Sri Laxmi Enterprises Prop.- Smt. Girija Sri Devi	Smt. Girija Sri Devi	All that the House bearing Municipal No. 1-3-602 (Forming Previous House No.1-3-601), Consisting of Ground and First Floor, having a Built-up area of 1200 Sq.ft., (i.e. 600 Sq.ft., in Ground floor + 600 Sq.ft., in First floor), together with the land admeasuring 72.8 Sq.Yards. or 60.7 Sq.Mtrs., situated at Kavadiguda, Hyderabad and **bounded by: North:** H.No.1-3-603, **South:** H.No.1-3-601, **East:** 15'-6" Wide Road, **West:** H.No.1-3-587 & Road.	24.05.2021	17.11.2021	**Rs.25,85,443.50** with further interest, penal interest, charges etc.
3	Secunderabad	Shri. Garllapati Srinivasulu	Shri. Garllapati Srinivasulu	All that residential Flat No, 304, (assessed as 304/TF/BLK-C), in 'C' Block, on Third Floor, in the Building known as "KUBERA TOWERS" along with built up area 1012 Sft., with undivided share of land admeasuring 20 Sq.Yards, or 16.72 Sq.Mtrs., bearing Survey No. 26, situated at TRIMULGHERRY VILLAGE, Secunderabad Cantonment, Telangana State, and bounded on the: Flat No. 304 **Boundaries: North:** Setback, **South:** Corridor, **East:** Staircase, **West:** Flat No. 301, Boundaries of Kubera Towers 'C' Block: **North:** Open Ground, **South:** Kubera Towers 'B' Block, **East:** ECIL Road, **West:** Kubera Towers 'A' Block.	24.05.2021	17.11.2021	**Rs.19,08,147.10** with further interest, penal interest, charges etc.
4	Balanagar	M/s Panampally cargo Movers Prop: Shri. P. Vijaya Kumar Menon	Shri. P. Vijaya Kumar Menon	All that the Semi-Finished Flat bearing No. G-5 in Ground Floor of "KIRAN HEIGHTS" along with its undivided share of land admeasuring 59.0 sq.yds or 49.32 sq.metrs. (out of 1740.0 sq. yds), along with its built-up area of 1000 sq. feet, (including common area and Car Parking) constructed in the premises of House No12-12-999/1 and 12-12-999, in Survey No, 820, Situated at Adjacent to Bharathnagar Colony, Kukatpally Village, Balanagar Mandal, under Kukatpally circle GHMC Limits, Ranga Reddy District, and **bounded by: Boundaries for Plot: NORTH:** 30'-O" Wide Road, **SOUTH:** Neighbour's Property, **EAST:** Neighbour's Property, **WEST:** Neighbour's Property, **Boundaries for Flat No.: G-5, NORTH:** Open to sky, **SOUTH:** Flat No.G 4, **EAST:** 5'-6" Wide Corridor, **WEST:** Open to sky.	29.06.2021	17.11.2021	**Rs.16,61,244.81** with further interest, penal interest, charges etc.
5	Kompally	M/s Sri Sahasra Constructions & Projects Prop.- Smt. Ratnamani Koneru	Smt. Ratnamani Koneru	All that residential Flat No: 202, on Second Floor, in the building known as "SAI KRISHNA RESIDENCY" with a total plinth area of 870 SFT. [including common area and balcony], with an undivided share of land admeasuring 32.0 Sq. Yards, constructed on Plot No.: 7, 8, 15/Part, and 18/Part, admeasuring 710 Sq.Yards or 593.63 Sq. Metres known as "Gayatrinagar", in Survey No: 177, 180 & 184, situated at Jeedimetla Village, Quthbullapoor Mandal and Municipality (GHMC), Ranga Reddy (Medchal-Malkajgiri) District and **bounded by: Boundaries of Flat: North:** Open to Sky & Flat No.201, **South:** Open to Sky, **East:** Open to Sky, **West:** Corridor, Stair Case & Flat No.204, **Boundaries of Total Complex: North:** Plot No.: 9, 10 & 18/Part **South:** Plot No.: 6 & 15/Part, **East:** Plot No.: 15/Part, 16/Part & 18/Part, **West:** 40' Wide Road.	15.06.2021	17.11.2021	**Rs.11,33,665.28** with further interest, penal interest, charges etc.

Date: 17.11.2021, Place: Hyderabad **Sd/- Chief Manager, Authorized Officer, Punjab National Bank**

మోడీ పాలనా దక్షుడైతే దేశ జిడిపి ఎలా తగ్గింది?

కొత్తగా ఎన్నికైన ఎంఎల్‌సిల ధ్వజం

మనతెలంగాణ/హైదరాబాద్ : ప్రధాని నరేంద్ర మోడీ గొప్ప పరిపాలన దక్షుడు అయితే దే శ జిడిపి ఎలా తగ్గిందో రాష్ట్ర బిజెపి నేతలు చె ప్పా లని నూతనంగా ఏకగ్రీవంగా ఎన్నికైన టి ఆర్‌ఎస్ ఎంఎల్‌సిలు డిమాండ్ చేశారు. కరో నా సమ యంలో మైనస్ జిడిపికి వెళ్లిందన్నా రు. ఏడేళ్లలో దేశాన్ని అధోగతి పాలు చేశాడని మండిపడ్డారు. రైతన్నలు రోడ్డు మీదకు తీసుకొచ్చారని విమర్శిం చారు. నల్లచట్టాలు తీసుకొచ్చి.. బడాబాబులకు మేలు చేయాలని చూ శాడని ఆరోపించారు. కానీ కేంద్రంపై రైతన్నలు కలిసికట్టుగా కన్నెర్ర చేయ డంతో విధిలేని ఆ చట్టాలను కేంద్రం వెనక్కు తీసు కోవాల్సి వచ్చిందని వ్యాఖ్యానించారు. సోమ వారం ఎంఎల్‌సిలుగా ఎన్నికయినట్టు గెలు పు ధ్రువీకరణ పత్రాలు తీసుకున్న తర్వాత అసెంబ్లీ మీడియా పాయింట్ వద్ద మంత్రి ప్రశాంత్‌రెడ్డితో కలిసి కడియం శ్రీహరి, గుత్తా సుఖేందర్ రెడ్డి, బండా ప్రకాష్, తక్కెళ్ల పల్లి రవీందర్ రా వు, వెంక ట్రామి రెడ్డి, కౌశిక్ రెడ్డిలు మాట్లాడా రు. ముందుగా కడియం శ్రీహరి మాట్లాడు తూ, ఎంఎల్‌సిలుగా అవకాశం ఇచ్చినందుకు ముఖ్య మంత్రి, టిఆర్‌ఎస్ పార్టీ అధ్యక్షుడు కె. చంద్రశేఖ ర్‌రావుకు ప్రత్యేకంగ ధన్యవాదాలు తెలిపారు. ఇందుకు ఆయన సర్వదా రుణపడి ఉంటామ న్నారు. సిఎం కెసిఆర్ నేతృత్వంలో తెలంగాణ రాష్ట్రం కేవలం ఏడేళ్లలోనే అద్భుతమైన ఫలితా లను సాధిస్తోందన్నారు. దేశంలో ని అన్ని రాష్ట్రాల కంటే అభివృద్ధిలో తెలంగాణ పరుగులు తీస్తోంద న్నారు. అభివృద్ధికి చిరునామా రాష్ట్రంగా తీర్చిది ద్దిన ఘనత సిఎం కెసిఆర్‌దేనని అన్నారు. రాష్ట్రంలో అమలుజరుగుతున్న ఎన్నో అభివృద్ధి, సంక్షేమ పథకాలు దేశానికి ఆదర్శంగా మారాయ న్నారు. ఒకప్పుడు నీటి కోసం, కరెంటు కోసం ఎదురుచూసిన తెలంగాణ వాసులు నేడు సిఎం కెసిఆర్ నేతృత్వంలో పుష్కలంగా నీటి సౌకర్యా న్ని... అవసరమైన మేరకు కరెంటును వినియో గించుకుంటున్నారన్నారు. అందుకే పె ట్టుబడులు సైతం రాష్ట్రానికే వస్తున్నాయని ఆ యన పేర్కొ న్నారు. అన్ని రంగాల్లో సమగ్రం గా ఎదుగుతున్న తెలంగాణను ఓర్వలేకనే కేంద్రప్రభుత్వం అనేక రకాలుగా ఇబ్బంది పెడుతుందని కడియం శ్రీహరి ఆరోపించారు. బిజెపియేతర ప్రభుత్వా లపై మోడీ ప్రభుత్వం కక్ష్యపూర్వకంగా వ్యవహరి స్తోందని మండిపడ్డారు. ధాన్యం సేకరణ అనేది కేంద్రం విధి అని అన్నారు. దీని నుంచి కూడా కేంద్రం త ప్పించుకోవాలను కోవడం సిగ్గుచేటని విమర్శించారు. ఇప్పటికేనా కేంద్రం దిగివచ్చి రాష్ట్రంలోని ధాన్యాన్ని పూర్తిగా కొనుగోలు చేయ డంతో పాటు రాష్ట్ర విభజన సమస్యలను కూడా నెరవేర్చాలని ఈ సందర్భంగా ఆయన కేంద్రానికి విజ్ఞప్తి చేశారు.

విఆర్‌ఏలకు న్యాయం చేయండి

• సిసిఎల్‌కు వినతిపత్రం అందచేసిన డైరెక్ట్ రిక్రూట్‌మెంట్ విఆర్‌ఏ సంఘం నాయకులు

మనతెలంగాణ/హైదరాబాద్ : డైరెక్ట్ రిక్రూట్‌మెం ట్ ద్వారా 2012, 2014లో నియామకం అయిన విఆర్‌ఏలకు పదోన్నతి కల్పించడంతో పాటు వారి విధులకు సంబంధించి స్పష్టమైన ఆదేశాలు ఇవ్వా లని రాష్ట్ర డైరెక్ట్ రిక్రూట్‌మెంట్ (విఆర్‌ఏ) అసోసి యేషన్ నాయకులు సిసిఎల్ అధికారులు సోమ వారం వినతిపత్రం సమర్పించారు. తమలో చాలా మంది విద్యావంతులు ఉన్నారని రూ.10,500ల జీతం తమకు సరిపోవడం లేదని ఈనేపథ్యంలో త మపై దయ ఉంచి అర్హులకు పదోన్నతి కల్పించడం తో పాటు వేతనాలను పెంచాలని వారు విజ్ఞప్తి చే శారు. కొత్త రెవెన్యూ చట్టం 2020 కింద విఆర్‌ఓ వ్యవస్థను ప్రభుత్వం రద్దు నవంబర్ 9వ తేదీన 2020న రద్దు చేసిందని ఈ నేపథ్యంలోనే తమకు పదోన్నతి అవకాశం లేకుండా పోయిందని వారు ఆ లేఖలో పేర్కొన్నారు. ఈ నేపథ్యంలో సిఎం కెసి ఆర్ అర్హులైన విఆర్‌ఏలకు పేస్కేల్ కల్పిస్తామని ప్ర కటన చేయడంతో పాటు దానికి సంబంధించి బడ్జె ట్‌ను కేటాయించారని అయినా అధికారుల నిర్ల క్ష్యం వల్ల అది అమలు కావడం లేదని వారు పే ర్కొన్నారు. ఇప్పటికైనా ఈ విషయంలో అధికారు లు చొరవ తీసుకొని తమకు న్యాయం చేయాలని వారు ఆ లేఖలో విజ్ఞప్తి చేశారు.

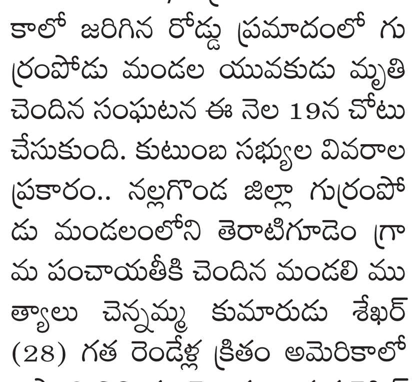
ఎయిర్‌పోర్టులో కస్టమ్స్ అధికారుల తనిఖీలు

బంగారంతో పాటు ఐ ఫోన్లు పట్టివేత

ఒకరిని అదుపులోకి తీసుకున్న అధికారులు

మనతెలంగాణ/శంషాబాద్ : అధికారులకు ఏ మాత్రం అనుమానం రాకుం డా తన బ్యాగులో బంగారాన్ని దాచి అక్రమంగా తర లిస్తున్న సూడాన్ దేశానికి చెందిన మహిళను శంషాబాద్ ఎయిర్‌పోర్టులో సోమవారం తెల్ల వారుజామున కస్టమ్స్ అధికారులు తనిఖీల్లో పట్టుకున్నారు. కస్టమ్స్ అధికారులు తెలిపిన వివరాల ప్రకారం.. దుబాయి నుంచి శంషా బాద్ ఎయిర్‌పోర్టుకు చేరుకున్న సూడాన్ దే శానికి చెందిన కవతర్ బఖిట్ అబీదల్లా మొ హమీదుఖిర్ అనే మహిళ శంషాబాద్ ఎయి రుపోర్టుకు చేరుకుంది. ఈ ప్రయాణికురాలు తన బ్యాగ్‌లో బంగారాన్ని తరలిస్తున్నట్లు కస్ట మ్స్ అధికారులు కనుగొన్నారు. ప్రయాణికు లను అదుపులోకి తీసుకున్న అధికారులు ఆమె వద్ద వద్ద నుంచి 350 గ్రాముల బంగా రాన్ని స్వాధీనం చేసుకున్నారు. పట్టుబడిన బంగారం విలువ సుమారు రూ. 17,46,500 ఉంటుందని అధికారులు అం చనా వేశారు. ప్రయాణికురాలిపై కేసు నమో దు చేసి దర్యాప్తు చేపట్టారు.

అమెరికాలో రోడ్డు ప్రమాదంలో తెలంగాణ వాసి మృతి



మనతెలంగాణ/గుర్రంపోడు : అమెరి కాలో జరిగిన రోడ్డు ప్రమాదంలో గు ర్రంపోడు మండల యువకుడు మృతి చెందిన సంఘటన ఈ నెల 19న చోటు చేసుకుంది. కుటుంబ సభ్యుల వివరాల ప్రకారం.. నల్లగొండ జిల్లా గుర్రంపో డు మండలంలోని తెరాటిగూడెం గ్రా మ పంచాయతీకి చెందిన మండలి ము త్యాలు చెన్నమ్మ కుమారుడు శేఖర్ (28) గత రెండేళ్ల క్రితం అమెరికాలో ఉపా ధి నిమిత్తం వెళ్లాడు. అక్కడ వెస్టిన్ రెస్టారెంట్‌లో పని చేస్తున్నాడు. ఈ నెల 19న రోజు మాదిరిగా విధులు ముగిం చుకొని అమెరికాలోని ఎల్లికాట్ సిటీలో సాయంత్రం 6 గంటలకు రోడ్డు దాటు తుండగా ప్రమాదవశాత్తు కారు ఢీకొన డంతో అక్కడికక్కడే మృతి చెందాడు. శేఖర్ మరణ వార్తతో గ్రామంలో విషా ద చాయలు అలుముకున్నాయి. మృత దేహం స్వగ్రామానికి తీసుకొచ్చేందుకు తె లంగాణ ప్రభుత్వం చొరవ చూపా లని కుటుంబ సభ్యులు కోరుతున్నారు. శేఖర్ మృతిపై సర్పంచ్ జక్కల భాస్కర్ యాదవ్, స్నేహితులు, గ్రామస్తులు ది గ్భ్రాంతి వ్యక్తం చేశారు.

సెంట్రల్ బ్యాంక్ ఆఫ్ ఇండియా

(బహిరంగ ప్రకటన) (లాకర్ ఓపెన్ చ్యా కొరకు)

క్ర. సం.	ఖాతా హోల్డర్ల పేరు మరియు చిరునామా	లాకర్ నెం.	ఖాతా నెంబర్	రావల్సిన బాకీ మొత్తం
1.	[illegible]	163	4504010949	10620
2.	[illegible]	10	4505956349	4248
3.	[illegible]	68	4503988806	4248
4.	[illegible]	106	4504000340	4248
5.	[illegible]	280	4504024918	4248
6.	[illegible]	233	4505807579	4248
7.	[illegible]	133	4504002756	4248
8.	[illegible]	104	4504000260	4129

సం/- అధీకృత అధికారి, సెంట్రల్ బ్యాంక్ ఆఫ్ ఇండియా

SBI స్టేట్ బ్యాంక్ ఆఫ్ ఇండియా

రిటైల్ అస్సెట్స్ సెంట్రల్ ప్రాసెసింగ్ సెంటర్-సికింద్రాబాద్

స్వాధీనతా ప్రకటన

రూల్ 8(1) క్రింద (స్థిరాస్తి కొరకు)

RACPC సికింద్రాబాద్/డిఎస్/48/2021/డిఎస్-08/2021-22, తేది: 18-11-2021

తేది: 18.11.2021

కర్ణాటక బ్యాంక్ లిమిటెడ్

స్థిరాస్తుల అమ్మకపు ప్రకటన

తేది: 12.11.2021, ప్రదేశం: హైదరాబాద్

ఫారం-ఎ

బహిరంగ ప్రకటన

అభిరామ్ స్టీల్స్ లిమిటెడ్

తేది: 23.11.2021, ప్రదేశం: హైదరాబాద్

తెలంగాణ గ్రామీణ బ్యాంక్

బంగారు ఆభరణాల బహిరంగ వేలం ప్రకటన

క్ర. సం.	ఋణగ్రహీత పేరు	అకౌంట్ నంబర్	స్థూల బరువు (గ్రాములలో)	నికర బరువు (గ్రాములలో)	బంగారు ఆభరణాలు
1	[illegible] మేడ్చల్-501401	79059389489	39.00	33.00	చైన్

తేది: 22.11.2021 సం/- బ్రాంచ్ మేనేజర్

పంజాబ్ & సింధ్ బ్యాంక్ (భారత ప్రభుత్వ రంగ సంస్థ) 7-1-129 & 130, అమీర్‌పేట్, హైదరాబాద్, తెలంగాణ-500016.

స్వాధీనతా ప్రకటన

(రూల్ 8(1)) సెక్యూరిటీ ఇంటరెస్ట్ ఎన్‌ఫోర్స్‌మెంట్ రూల్స్, 2002)

తేది: 20.11.2021, ప్రదేశం: హైదరాబాద్ సం/- అధీకృత అధికారి, పంజాబ్ & సింధ్ బ్యాంక్

बैंक ऑफ़ बड़ौदा Bank of Baroda బ్యాంక్ ఆఫ్ బరోడా

ఫోన్: 040-27635750/27677856, ఇ-మెయిల్: dbgaga@bankofbaroda.com

ఈ-వేలం తేది: 23.12.2021

తేది: 20.11.2021, ప్రదేశం: హైదరాబాద్

पंजाब नैशनल बैंक పంజాబ్ నేషనల్ బ్యాంక్

సర్కిల్ శాస్త్ర - సికింద్రాబాద్ సర్కిల్, 103, డోర్.నెం. 8-2-248/ఎ, మహర్షి హౌస్, రోడ్ నెం.3, బంజారాహిల్స్, హైదరాబాద్-500034. ఫోన్ నెం. 040-23147032, ఫ్యాక్స్: 040-23351191, ఇ-మెయిల్: cs8313@pnb.co.in

స్వాధీనతా ప్రకటన (స్థిరాస్తి కొరకు)

క్ర. సం.	డిమాండ్ నోటీసు తేది	స్వాధీనత నోటీసు అతికించిన తేది
1	05.06.2021	17.11.2021
2	24.05.2021	17.11.2021
3	24.05.2021	17.11.2021
4	29.06.2021	17.11.2021
5	15.06.2021	17.11.2021

తేది: 17.11.2021, ప్రదేశం: హైదరాబాద్